### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 1365 TO BE ANSWERED ON 19.09.2020

### **Fraudulent University**

## 1365. SHRI UPENDRA SINGH RAWAT:

## Will the Minister of EDUCATION be pleased to state:

(a) whether a large number of Universities running in various parts of the country have been found to be fake;

(b) if so, the details of all such cases during the last three years; and

(c) the steps that being taken by the Government to prevent the growth of such fraudulent Universities; and

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

## ANSWER

# MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (e): Based on the complaints received from the students, parents, general public and also through electronic print media, University Grants Commission (UGC) has released the list of 24 so-called Universities which are offering Degree Programmes without recognition under Section 2(f) and Section 3 of the UGC Act, 1956. Out of these 24 so-called Universities, 3 cases have been identified in the last three years. The details of these so-called Universities are available on the UGC's website <u>www.ugc.ac.in</u>. UGC has no connection with these so-called Universities. In this regard, letters have been sent by UGC to the concerned State Governments from time to time for taking action against these so-called Universities.

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